

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4314
ANSWERED ON:12.08.2002
FELLING OF TREES IN SOUTH DELHI
C. SREENVAASAN

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether atleast 68 Neem and Kikar trees in the Ridge area of Delhi were felled in gross violation of the Supreme Court's directives as reported in the `Indian Express` dated July 13, 2002;
- (b) if so, the details of the matter reported therein; and
- (c) the action taken against the guilty officers?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

- (a) No Sir,
- (b) & (c) Do not arise.